

SUPREME COURT OF INDIA

Mukti Nath Jha

Vs.

State of West Bengal & Ors.

SLP .(Civil) Diary No. 37803/2015

(L. Nageswara Rao,J.,)

09.09.2016

ORDER

1. One week's further time is granted to the learned counsel for the petitioner to cure the defects as pointed out by the Registry.